

High Court of Delhi, New Delhi
Senior Advocate Secretariat

NOTICE

No.1184/SAS/DHC
Dated:07.10.2026

Regarding: Designation of Senior Advocate.

In pursuance to Rule 7(B), 'The High Court of Delhi Designation of Senior Advocate Rules, 2026' Letter of Request seeking conferment of designation as Senior Advocate has been received from Mr. Pawan Kumar Jain, DHJS Officer (Retired).

In terms of Rule 7(B)(i) of "The High Court of Delhi Designation of Senior Advocate Rules, 2026" suggestions/views, if any, of other stakeholders in the proposal for designation of Mr. Pawan Kumar Jain, DHJS Officer (Retired), who has applied for conferment of designation as Senior Advocate, are invited for consideration by the Hon'ble Full Court for the purpose of assessment of the Letter of Request so received.

Suggestions/views only if accompanied by verifiable material may be submitted to the Senior Advocate Secretariat latest by 04.11.2026. Suggestions/Views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: aoj-sas@dhc.nic.in

(Panna Dutta)

Registrar (SAS)

Room No.602, Sixth Floor, Admn. Block,
High Court of Delhi, New Delhi

Dated: 07.10.2026

Endst. No.1185-1192/SAS/DHC
Copy for information and necessary action to:-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretary, Delhi High Court Bar Association.
- ✓ 5. The Principal District & Sessions Judges, all District Courts of Delhi.
6. The Secretaries of all District Court Bar Associations of Delhi
7. Joint Director (IT) - with request to publish the Notice on the website of this Court.
8. AOJ(E-II) - with request to place the Notice on the Notice Board of this Court.

With request to
publish the notice
on their official
website

(Panna Dutta)
Registrar (SAS)

OIC General Branch

PD & SJ (HQ) / TMC
13/10/26

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 82025-030/Genl./Misc./Circulation/2026

Dated, Delhi the 15 OCT 2026

Sub:- Regarding Designation of Senior Advocate.

Forwarded a copy of the letter bearing No. 1184/SAS/DHC dated 07/10/2026 and this office bearing diary No. 2155/B dated 13/10/2026 on the subject cited above received from Registrar(SAS) for Registrar General, Hon'ble High Court of Delhi, New Delhi to :-

1. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi for information and necessary action at their own end.
2. The President/Hony. Secretary, Delhi Bar Association, THC Courts, Delhi for Information and necessary action.
3. The Ld. Officer In-Charge, Care Taking Branch, Central, THC Delhi with the request to direct the concerned official to display the same on the notice board of Tis Hazari Court Complex Delhi.
4. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
5. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(KULDEEP NARAYAN)

Officer In-Charge, General Branch, Central/
Special Judge (NDPS) (Central District),
Tis Hazari Courts Delhi

Encl. As above